

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 209  
IA (CA) No. 41/JPR/2022  
Appeal No. 14/252/JPR/2022  
Under Section 252 of  
Companies Act, 2013

**In the matter of:**

**Teena Real Estate Pvt. Ltd.**

...Appellant

**Versus**

**Registrar of Companies**

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Appellant : Prateek Kedawat, Adv.

For the Respondent : None-appeared

**ORDER**

Heard Mr. Prateek Kedawat, Adv. for the Appellant. List the matter on

28.09.2022.



(Prasanta Kumar Mohanty)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

September 27, 2022  
VG